

ITEM NO.802

COURT NO.2

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 1581/2018

M/S APL APOLLO TUBES LTD.

Appellant(s)

VERSUS

DEPUTY COMMISSIONER COMMERCIAL TAX & ANR.
IA NO. 86629/2022-EARLY HEARING

Respondent(s)

Date : 02-02-2023 This appeal was mentioned today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE ABHAY S. OKA

For Appellant(s) Mr. Deepak Goel, AOR

For Respondent(s) Mr. Bhakti Vardhan Singh, AOR(mentioned by)

Mr. Nishit Agrawal, AOR
Ms. Kanishka Mittal, Adv.

UPON being mentioned the Court made the following
O R D E R

IA NO. 86629/2022-EARLY HEARING

Not to be deleted from the date already notified.*

(ASHA SUNDRIYAL)
ASTT. REGISTRAR-cum-PS
*date as per system 03.03.2023

(POONAM VAID)
COURT MASTER (NSH)